

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2882

ANSWERED ON:15.03.2010

MODERNISATION OF MARKETS IN RURAL AREAS

Sinh Dr. Sanjay

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the efforts made by the Government to give modern shape to the markets in rural areas alongwith the provisions made in this regard so far; and

(b) the details of works undertaken by the Government in this regard during the Eleventh Plan period in each State of the country, location-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): During 2008-09, Ministry of Rural Development had issued Guidelines for setting up of Haats at various levels with the objective to create better marketing facilities for the rural poor artisans and SHGs (Self Help Groups) members under Swarnjayanti Gram Swarozgar Yojana (SGSY). The basic structure/facilities which may be provided at the village haats are open raised / covered platforms, toilets (separate facilities for women and men), drinking water facility, drains, garbage pits/corner, office block, warehouse for storage (small), boundary wall / fence, parking space etc. The Haats at the District level will have 20-25 stalls, 5-7 food stalls, ATM centre / Bank counter, Dormitory and an Exhibition hall / Conference Room in addition to the basic minimum facilities. The Haats at the State level will have 75-100 stalls, 10-15 food stalls, ATM centre / Bank counter, Dormitory and an Exhibition hall / Conference Room in addition to the basic minimum facilities. 70% of space in these Haats will be allotted to SGSY beneficiaries and 30% of space will be allowed to be given to others who will pay suitable charges/fees. As per the Guidelines, Ministry of Rural Development will provide funds upto Rs.15 lakhs for creation of Village Haats, upto Rs.1.5 crores for a district level Haat and upto Rs.3.00 crores for a Haat at the State capital. These funds are shared between Centre and the States in the ratio of 75:25 while in case of Centre and North Eastern States, the funds are shared in the ratio of 90:10.

(b): Central assistance amounting to Rs.9462.375 lakhs was released during the year 2008-09 to 27 States and one U.T for setting up of three village haats each in 549 Districts of the country. The Ministry has also conveyed administrative approval to the remaining districts during the year 2009-10 to incur expenditure in this regard out of SGSY funds available with the DRDAs. The State Governments decide the location of these village haats which may be initially constructed at Panchayat headquarters or at a place which has the potential to attract large number of visitors.